v Checkon Road, Purana Rajbari-1 hal East District, Manipur IA

--385-2445939 ail: care_fdtn@rediffmail.com care.fdtn2014@gmail.com



Regd. No.: 154/M/SR/2001

: no.

Date 11 10 2019

To,

Shri R.S. Sharma, Chairman, TRAI

Mahanagar Doorsanchar Bhawan

(Next to Zakhir Hussain College)

Jawaharlal Nehru Marg (Old Minto Road)

New Delhi: 110002

Subject: Review of IUC by TRAI

Sir.

We are already suffering the consequences of TRAI's new broadcasting regime which has been resulted in lesser number of channels for higher charges to favor TV channels and broadcasters.

Now it appears TRAI is reviewing IUC which was to be removing from 1st January 2020. This would result in likely increase of call charges again at the cost of consumers.

Telecom regulator is there to safeguard the interest of consumers. TRAI needs to ensure that cost of consumers is not increased for the sake of profits of private telecom companies.

We as consumer cannot continue to face burden of unjustified hike in charges. We request you kindly put an end to exploitation of consumers in form of IUC continuation.

Thanking you.

Kind regards,

Thangjam Jotinkumar Singh

General Secretary
CARE Foundation